GOVERNMENT OF INDIA DEFENCE LOK SABHA

UNSTARRED QUESTION NO:3139 ANSWERED ON:07.08.2015 Fifth Generation Fighter Aircraft Kumar Shri P.

Will the Minister of DEFENCE be pleased to state:

- (a) whether the Government has inducted fifth generation fighter aircraft into the Indian Air Force (IAF);
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) the details of the strike capability of these aircrafts; and
- (d) the steps taken by the Government to acquire more such fighter aircraft?

Answer

MINISTER OF DEFENCE (SHRI MANOHAR PARRIKAR)

- (a) No, Madam.
- (b) to (d): India signed the Inter-Government Agreement (IGA) with Russia for co-development and co-production of Fifth Generation Fighter Aircraft (FGFA) in October 2007. The preliminary design stage of the FGFA programme has been completed in June 2013 based on a contract signed in December 2010 with the Russian side. The next stage of development of FGFA would commence upon signing of the Research & Development (R&D) contract.

The FGFA is planned to have State-of-the-Art technology including features such as advanced avionics, advanced software intensity etc.
